Government of...... (Name & Address of the authority issuing the certificate)

INCOME & ASSET CERTIFICATE TO BE PRODUCED BY ECONOMICALLY WEAKER SECTIONS

Certificate No	Date:
	VALID FOR THE YEAR
resident of	Smt./Kumari son/daughter/wife of permanent Village/Street Post Office District State/Union Territory Pin Code whose belongs to Economically Weaker Sections, since the gross annual income* of s. 8lakh (Rupees Eight Lakh only) for the financial year His/her less any of the following assets***:
III. Residential plot of 1IV. Residential plot of 2	000 sq. ft. and above; 00 sq. yards and above in notified municipalities; 00 sq. yards and above in areas other than the notified municipalities.
	belongs to the caste which is not recognized as a li Tribe and Other Backward Classes (Central List).
	Signature with seal of Office Name Designation
Recent Passport size attested photograph of the applicant	

^{*}Note 1: Income covered all sources i.e. salary, agriculture, business, profession, etc.

^{**}Note 2: The term "Family" for this purpose include the person, who seeks benefit of reservation, his/her parents and siblings below the age of 18 years as also his/her spouse and children below the age of 18 years.

^{***}Note 3: The property held by a "Family" in different locations or different places/cities have been clubbed while applying the land or properly holding test to determine EWS status.